

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 4424 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the 26<sup>th</sup> November, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJCH.I-5/2019-2020/3413 Dated 23.11.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 23.11.2020, has been granted.

Yours faithfully,

*sdt-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/4425/A, dated 26.11.2020**  
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*sdv*  
*26/11/2020*  
**JT.REGISTRAR (VIGILANCE)**  
*sdv*